



HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-57/2018-21(PF-I)- 684, Dated: 15.01.2021

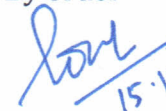
TENDER CANCELLATION NOTICE

Tender Reference No. : XXXIV-57/2018-20-6279, Dated:26.06.2020

Tender ID : 2020_HCOR_61759_1

This is for information of all concerned that the eTender for “CAMC of 152 numbers of HP Laptop supplied to Judicial Officers across the State of Odisha” published through eTender Notice No. XXXIV-57/2018-20-6279, Dated:26.06.2020 in the State Government eProcurement Portal is hereby cancelled vide decision of the Hon’ble Court. The Firms who have submitted their EMD as per the procedure laid down in the aforesaid eTender Notice, are requested to collect the same from the Computer Section of the High Court of Orissa.

By order


15.1.21

Registrar (Judicial)